

**FORM D**  
**PROOF OF CLAIM BY FINANCIAL CREDITORS**  
**(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process)**  
**Regulations, 2016)**

Date: 20.05.2025

To

The Liquidator,  
Mr. Ramachandran Subramanian,  
Old No 29, New No 52,  
Raju Naicken Street,  
West Mambalam, Chennai - 600 033  
IBBI/IPA-001/IP/P-01440/2018-19/12136  
E mail: [subraman267@yahoo.com](mailto:subraman267@yahoo.com) / [cbcfashionsliq@gmail.com](mailto:cbcfashionsliq@gmail.com)

From

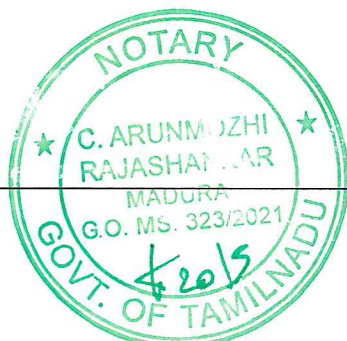
Canara Bank,  
Head Office - 112, J C Road, Bengaluru - 560 002.  
Branch Office - ARM Branch, Circle Office Building, 1<sup>st</sup> Floor, St. Mary's Campus,  
East Veli Street, Madurai - 625 001.

**Subject:** Submission of proof of claim in respect of the liquidation of M/s. LARE FIBC AND ENERGIES PRIVATE LIMITED under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

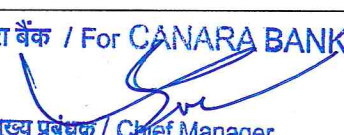
Canara Bank, ARM Branch, Madurai, hereby submits this proof of claim in respect of the liquidation of M/s. LARE FIBC AND ENERGIES PRIVATE LIMITED. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR	CANARA BANK, ARM BRANCH, MADURAI A Body Corporate constituted under the Banking Companies (Acquisition and Transfer of undertaking Act) 1970, having its Head Office at 112, J C Road, Bengaluru - 560 002.
2.	ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Canara Bank, ARM Branch, Circle Office Building, 1st Floor, St. Mary's Campus, East Veli Street, Madurai -625 001 Email: <a href="mailto:cb6291@canarabank.com">cb6291@canarabank.com</a>
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	<u>OCC - SECURED</u> Principle : Rs.3,16,77,716.24 Interest : Rs.1,86,46,285.50  <u>Term Loan 1 - SECURED</u> Principle : Rs.16,80,31,549.46 Interest : Rs.7,24,00,252.75  <u>Term Loan 2 - SECURED</u> Principle : Rs. 7,23,16,447.24 Interest : Rs.3,10,20,849.82  <u>GECL - SECURED</u> Principle : Rs.4,98,64,718.62 Interest : Rs.1,41,68,106.82  <u>FITL - SECURED</u> Principle : Rs.73,51,943.62 Interest : Rs.29,24,327.53  <u>Additional Assistance under GECL - SECURED</u> Principle : Rs.2,50,00,000.00 Interest : Rs.68,61,519.99  Total Claim : Rs.50,02,63,717.59 as on 21.04.2025



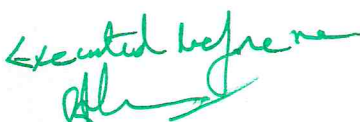
कृते केनरा बैंक / For CANARA BANK

मुख्य प्रबंधक / Chief Manager  
ए आर एम शाखा, मद्रास / ARM Branch, Madurai.

4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	As attached - Supplemental Commom Hypothecation Agreement and Supplemental Mortgage Deed
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NA
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The subject borrower was enjoying Credit Facilities with our Bank since 2018 and the account became NPA on 29.10.2022.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Nil
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Details of security are as follows
<p><b><u>PRIME</u></b></p> <p><b><u>OCC</u></b></p> <p>Hypothecation of Stocks &amp; Receivables.</p> <p><b><u>Term Loan</u></b></p> <p>(i). Hypothecation of plant, machineries and electrical equipments purchased as per the project report Rs.2286.41 lakhs at the time of last sanction and Rs.894.98 lakhs as per Valuation report dated 10.04.2025.</p> <p>(ii). EMT with registration of MODTD of leased industrial land having an extent of 5.86 acres of land located at Plot No. B 4 along with Industrial shed constructed with a total build up area of 58500 sq. ft. situated in SIPCOT Industrial Centre, Gangaikondan, Tirunelveli valued Rs.1210.00 lakhs as per the Valuation report dated 30.03.2021 at the last sanction and Rs.559.80 lakhs as per Valuation report dated 22.03.2024.</p>		
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Name: The Chief Manager GL A/c No.: 209272434 Bank: Canara Bank Branch: ARM Branch, Madurai. IFSC: CNRB0006291
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	We are enclosing herewith statement of accounts of the subject account for ready reference.
<p>कृते केनरा बैंक / For CANARA BANK</p> <p></p> <p>मुख्य प्रबंधक / Chief Manager</p> <p>ए आर एम शाखा, मदुरै / ARM Branch, Madurai.</p> <p>(Signature of financial creditor or person authorised to act on his behalf) [Please enclose the authority if this is being submitted on behalf a financial creditor]</p>		
C SIVA		
CHIEF MANAGER		
CANARA BANK, ARM BRANCH, CIRCLE OFFICE BUILDING - 1 <sup>ST</sup> FLOOR, ST. MARY'S CAMPUS, EAST VELI STREET, MADURAI - 625001		

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



  
**C. Arunmozhi Rajashankar,**  
 B.Com., B.L.,  
 Advocate & Notary Public  
 534, K.K. Nagar, MADURAI-625 020




## AFFIDAVIT

I, C Siva, Chief Manager, ARM Branch, Madurai, having Office at Circle Office Building - 1<sup>st</sup> Floor, St. Mary's Campus, East Veli Street, Madurai - 625001 do solemnly affirm and state as follows:

1. The above named corporate debtor was, at the liquidation commencement date, that is, the 21st day of April 2025, and still is, justly and truly indebted to Canara Bank in the sum of Rs.50,02,63,717.59 for the OCC and Term Loan Credit Facilities availed by them from our Bank.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - a) Supplemental Common Hypothecation Agreement.
  - b) Supplemental Mortgage Deed.
  - c) Statement of accounts.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my / our order, to my / our knowledge or belief, for my / our use, had or received any manner of satisfaction or security whatsoever, save and except the following : Nil

Solemnly, affirmed at Madurai on this 20<sup>th</sup> day, the Tuesday of May 2025

Before me,  
Notary/Oath Commissioner


  
**C. Arunmozhi Rajashankar,**  
B.Com., B.L.,  
Advocate & Notary Public  
534, K.K. Nagar, MADURAI-625 020

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of paras 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Madurai on this 20<sup>th</sup> day of May 2025



कृते केनरा बैंक / For CANARA BANK  
  
मुख्य प्रबंधक / Chief Manager  
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.

Deponent's signature

कृते केनरा बैंक / For CANARA BANK  
  
मुख्य प्रबंधक / Chief Manager  
ए आर एम शाखा, मदुरै / ARM Branch, Madurai.

Deponent's signature